

Daily Board CR-19

CITY CIVIL COURT MUMBAI
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)
CIVIL CAUSE LIST
DATE 28.07.2020 (11.00 A.M. to 2.00 P.M.)

Sr. No.	Cases	Parties	Stage	Advocates
NIL				

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Sr. No.	Cases	Parties	Stage	Advocates
1	SC 179/14	Arguments	The State of Maharashtra (Chembur Police Station) Vs Prabhakar Kutty Shetty	Adv. Mr. Manohar Shetty
2	CRI. MA 979/2020	Hearing	Waryam Singh in MA 881/2020 Vs The State of Maharashtra EOW	Adv. Foram Vora